

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),  
TIS HAZARI, DELHI  
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2024

No. 34928/EC/DBA/2024

Dated 19.09.2024

To,  
The Worthy President,  
Bar Association of Delhi,  
Tis Hazari Courts, Delhi.

11 9 SEP 2024

Sub: Non-receipt of six Declaration Forms.

Sir,

Please refer to communication dated 05.09.2024 in respect of non-receipt of six Declaration Form. This is to inform you that Declaration forms at serial no. A-33, A-388, A-505, D-829, F-96, F-404 have not been received.

It is, therefore, kindly requested to your goodself to supply the said Declaration Forms to the Election Committee at the earliest in order that list can be proceeded with.

Yours Sincerely,

*Praveen*  
19.09.2024

For Nodal Officer, Election Committee,  
Delhi Bar Association 2024

No. 34929-34932  
/EC/DBA/2024

Copy to-

11 9 SEP 2024

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

*Praveen*  
19.09.2024

For Nodal Officer, Election Committee  
Delhi Bar Association 2024

*Praveen*  
Chairman  
Election Committee  
DBA-2024  
19.09.2024